

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, PRINCIPAL BENCH,**  
**NEW DELHI**

**Company Appeal (AT) (Ins.) No. 780 of 2023 &**  
**I.A. No. 2635 of 2023**

**IN THE MATTER OF:**

**SRMB Srijan Pvt. Ltd.**

**...Appellant**

**Versus**

**CA Kannan Tiruvengadam Liquidator of**

**Rabirun Vinimay Pvt. Ltd.**

**...Respondent**

**Present:**

**For Appellant:**

**Sr. Advocate, Mr. P.Nagesh, PCS Rohit Sharma,  
Advocate Akshay Sharma**

**For Respondent:**

**Mr. Jishnu Chowdhury, Mr. Saptarshi Mandal,  
Advocates**

**ORDER**

**13.07.2023:** Learned Counsel for Respondent submit that Appellant is no longer 'Anchor Bidder'. Parties agree that this Appeal becomes infructuous. ***The appeal is dismissed as infructuous.***

**[Justice Ashok Bhushan]**  
**Chairperson**

**[Mr. Barun Mitra]**  
**Member (Technical)**

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